

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 246
(IB)-1091(ND)18

IA/5037()2020, I.A-5153/2020,5154/2020.

IN THE MATTER OF:

M/s. Pro Sportify Pvt. Ltd

... **Applicant/Petitioner**

Versus

M/s. vivid IT Solutions Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 06.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 11.08.2021



**(T.S. SINGH)
COURT OFFICER**